

Tanmay Kumar, IAS
संयुक्त सचिव
JOINT SECRETARY



भारत सरकार
GOVERNMENT OF INDIA
विद्युत मंत्रालय
MINISTRY OF POWER
श्रम शक्ति भवन, रफी मार्ग
SHRAM SHAKTI BHAWAN, RAFI MARG

Dated 25th March 2020

D.O. No. 12/15/2017-Trans.

नई दिल्ली - 110001
NEW DELHI - 110001

To,

1. All the State/UT Secretaries of Power/Energy
2. All District Magistrates of all States,
3. All District Superintendents of Police,
4. All Police Commissioner of all States,
5. All Municipal Commissioner of all Cities,

Subject: Operation and Maintenance of Inter State Transmission Network on 24x7 basis for providing uninterrupted service during the nation-wide lockdown for COVID-19 outbreak

Reference is invited to Ministry of Home Affairs Order No. 40-3/2020-DM(I)(A) dated 24.03.2020 regarding lock-down in all parts of the Country for a period of 21 days with effect from 25.03.2020 to contain COVID-19 in the Country. As per the Guidelines enclosed with the above Order, all offices of Government of India, its Autonomous and Sub-ordinate offices and Public Corporation shall remain closed except certain essential services including power generation and transmission units.

2. Electrical Power Transmission is an essential service for securing smooth and uninterrupted power flow across and within states. In the current scenario of COVID-19 outbreak and nationwide lockdown announced by the Hon'ble Prime Minister, there will be need to ensure the availability and continuity of the transmission network for smooth power flow.

3. M/s Power Grid Corporation of India Ltd(POWERGRID), a Government of India undertaking under Ministry of Power, is the Central Transmission Utility of India responsible for Inter State Power Transmission with its network spread across all the states of India. POWERGRID is operating an Inter State Transmission Network and maintaining National Grid for transmission of power across regions. Apart from POWERGRID, there are private Transmission licensees, which are also operating and maintaining their Inter State Transmission assets. Hence, their inter state transmission assets are also critical for maintaining the National Grid for transmission of power across regions.

4. In order to provide uninterrupted transmission network availability, the following support is requested from your office for POWERGRID staff as also staff of aforementioned category of private Transmission licensees:

M. K. R.

- a) Permission for associated workforce and vehicles to move around and to also permit movement of field engineer at sites, substations and tower locations with minimum manpower.
- b) Allowing minimum staff as may be demanded by them as may be required to work from Substations and other important locations and offices for ensuring smooth power flow.
- c) Exemption from section 144Cr.P.C. provisions, Nationwide Lockdown, or any other such limitations to enable the requisite manpower, staff and other officers to work at Substations, Tower Locations, Power Generating Stations and other related locations as may be required for smooth operation and maintenance activities of Transmission Systems.
- d) Allowing movement of DG Sets, Electrical Equipment, Maintenance equipment, Tractors/Trucks and other required Tools and Plants for maintenance activities and also of Diesel carrying vehicle for pouring diesel in DG sets.
- e) Allow round the clock permission to mobilise field staff to be able to reach and access electrical installations.
- f) Providing relaxation as may be required for movement of manpower, equipment and other resources for ensuring uninterrupted flow of power across the country through the Grid.

5. Considering the importance of continuity of power supply, it is requested that above mentioned permissions may be granted to officers, staff and vendors of POWERGRID as well as those belonging to private Transmission licensees all over India for smooth operation and maintenance of Inter State Transmission Network.

6. It is also requested to issue the necessary permission / passes as may be required for movement of employees and associated workforce on production of official ID Cards / authorization letter from officers of local POWERGRID and private Transmission licensees.

7. Principal Secretaries/Secretaries in charge of Electricity are requested to take all necessary steps along similar lines to ensure smooth operation and functioning of Intra-State Transmission networks during the lockdown period.



(Tanmay Kumar)

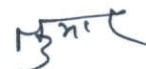
Joint Secretary (Transmission)

Telephone: 011-2371 4168

Copy to:

(1) CEO, CTU to issue necessary instructions to all concerned in view of the above

(2) CMD, Power Grid Corporation of India Ltd (PGCIL)-----with instructions to ensure the necessary preventive measures/ equipment/ amenities for safeguard from infection of Corona Virus to it's employees and workforce deployed for operation and maintenance works. CMD , PGCIL may likewise ask the Private Transmission Utilities to make necessary arrangements for its employees .



(Tanmay Kumar)

Joint Secretary (Transmission)